

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 111(ND)14
CA. NO.

CORAM:


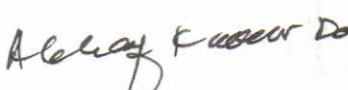
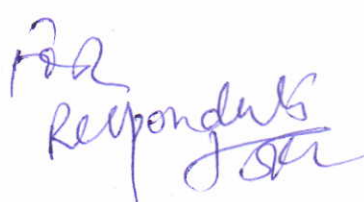
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**

**NAME OF THE COMPANY: M/s. Mrs. Usha Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board
Mills Pvt. Ltd. & ors.**

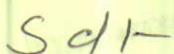
SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Shipra Choudhary	Advocate	for the petitioner	
2.	ABHAY K. DAS	Adv.	Resp. No. 2	
3.	S.K. GIRI,	Adv.	} Respondents 	
4.	Tanmoy Mehta	Adv.		
5.	Shelly Khanna			

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that she has already on 08.09.2016 filed the application for bringing the legal representative of Respondent no. 5 on record. Learned counsel on the other side has no objection on that count. Learned counsel for the petitioner has also filed the C.A. for the amendment of CP. Learned counsel for the respondent no. 2 seek and is given 2 weeks time to file his reply to the application 36/C-II/2016 for impleadment of LR and to the application for the amended CP.

List on 19.10.2016


(R. Varadharajan)
Member (Judicial)


(Mahharaj Krishan Hanjura)
Member (Judicial)